- III. A copy each (in English and Hindi) of the following papers, under section 29 of the National Dairy Development Board Act 1987:-
  - (a) Annual Report and Accounts of the National Dairy Development Board, Anand, for the year 2007-2008, together with the Auditor's Report on the Accounts.
  - (b) Review by Government on the working of the above Board. [Placed in Library. See No. L.T. 9600/08]
- IV. A copy each (in English and Hindi) of the following papers:-
  - (a) Annual Report and Accounts of National Federation of Fishermen's Cooperatives Limited (FISHCOPFED), New Delhi, for the year 2007-2008, together with the Auditor's Report on the Accounts.
  - (b) Review by Government on the working of the above Cooperative. [Placed in Library. See No. L.T. 9601/08]
- (a) Annual Report of the Coastal Aquaculture Authority, Chennai, for the year 2005-2006.
  - (b) Annual Report of the Coastal Aquaculture Authority, Chennai, for the year 2006-2007.
  - (c) Review by Government on the working of the above Authority mentioned at (a) and (b) above.
  - (d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above. [Placed in Library. See No. L.T. 9602/08]

### Report and Accounts (2005-06) of HVOC, New Delhi and related papers

DR. AKHILESH PRASAD SINGH: Sir, I lay on the Table:-

- (i) A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619-A of the Companies Act, 1956:-
  - (a) Twenty-second Annual Report and Accounts of the Hindustan Vegetable Oils Corporation Limited (HVOC), New Delhi, for the year 2005-2006, together with the Auditor's Report on the Accounts.
  - (b) Review by Government on the working of the above Corporation.
- (ii) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above. [Placed in Library. See No. L.T. 9638/08]

# Report and Accounts $\left(2007\text{-}08\right)$ of various companies and related papers

THE MINISTER OF STATE IN THE MINISTRY OF STEEL (SHRI JITIN PRASAD): Sir, I lay on the Table:

- I. A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:-
  - (i) (a) Fiftieth Annual Report and Accounts of the Steel Authority of India Limited (SAIL), New Delhi, for the year 2007-2008, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

- (b) Review by Government on the working of the above Authority. [Placed in Library. See No. L.T. 9498/08]
- (ii) (a) Thirty-third Annual Report and Accounts of the Sponge Iron India Limited (SIIL), Hyderabad, for the year 2007-2008, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
  - (b) Review by Government on the working of the above Company. [Placed in Library. See No. L.T. 9497/08]
- (iii) (a) Forty-sixth Annual Report' and Accounts of the Manganese Ore (India) Limited (MOIL), Nagpur, for the year 2007-2008, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
  - (b) Review by Government on the working of the above Company. [Placed in Library. See No. L.T. 9499/08]
- (iv) (a) Thirty-fifth Annual Report and Accounts of the MECON Limited, Ranchi, for the year 2007-2008, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
  - (b) Review by Government on the working of the above Company. [Placed in Library. See No. L.T. 9505/08]
- (v) (a) Fiftieth Annual Report and Accounts of the NMDC Limited, Hyderabad, for the year 2007-2008, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
  - (b) Review by Government on the working of the above Company. [Placed in Library. See No. L.T. 9503/08]
- (vi) (a) Thirty-second Annual Report and Accounts of the Kudermukh Iron Ore Company Limited (KIOCL), Bangalore, for the year 2007-2008, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
  - (b) Review by Government on the working of the above Company. [Placed in Library. See No. L.T. 9500/08]
- (vii) (a) Twenty-sixth Annual Report and Accounts of the Rashtriya Ispat Nigam Limited (RINL), Visakhapatnam, for the year 2007-2008, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
  - (b) Review by Government on the working of the above Company. [Placed in Library. See No. L.T. 9501/08]
- (viii) (a) Annual Report and Accounts of the Bharat Refractories Limited (BRL), Bokaro Steel City, for the year 2007-2008, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

- (b) Review by Government on the working of the above Company. [Placed in Library. See No. L.T. 9506/08]
- (ix) (a) Forty-fourth Annual Report and Accounts of the Hindustan Steelworks Construction Limited (HSCL), Kolkata, for the year 2007-2008, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
  - (b) Review by Government on the working of the above Company. [Placed in Library. See No. L.T. 9504/08]
- (x) (a) Forty-third Annual Report and Accounts of the MSTC Limited, Kolkata, for the year 2007-2008, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
  - (b) Review by Government on the working of the above Company. [Placed in Library. See No. L.T. 9502/08]

#### Report of CAG of India for the year ended 31st March, 2007

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING, ROAD TRANSPORT AND HIGHWAYS (SHRI K.H. MUNIYAPPA): Sir, I lay on the Table under clause (1) of article 151 of the Constitution a copy (in English and Hindi) of the Report of the Comptroller and Auditor General of India for the year ended 31st March, 2007 (No. PA 16 of 2008) Union Government (Commercial) Performance Audit of Public Private Partnership in implementation of Road Projects by National Highways Authority of India. [Placed in Library. See No. L.T. 9434/08]

# REPORT ON THE INDIAN PARLIAMENTARY PARTICIPATION AT INTERNATIONAL CONFERENCE

SECRETARY-GENERAL: Sir, I lay on the Table a copy (in English and Hindi) of the Report on the Participation of Indian Parliamentary Delegation at the 54th Commonwealth, Parliamentary Conference held in Kuala Lumpur (Malaysia) from 1st to 10th August, 2008.

## REPORT OF THE COMMITTEE ON PETITIONS

SHRI RAMA CHANDRA KHUNTIA (Orissa): Sir, I present the Hundred and Thirty-second Report (in English and Hindi) of the Committee on Petitions on the petition regarding misuse of Right to Freedom of Speech and Expression by the print and electronic media and the need to restrict it under Article 19(2) of the Constitution.

...(Interruptions)...

THE VICE-CHAIRMAN (PROF. P.J. KURIEN): What is this? ...(Interruptions)... Please take your seats. Maintain decorum in the House.

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